# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 1524

## TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

### **TRAINING FOR IPS OFFICER**

1524. SHRI P. NAGARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to make it mandatory for the Indian Police Service (IPS) officers to undergo training before promotion to make them experts at least in one domain such as anti-terrorism, economic offences or cyber offences etc.;

(b) if so, the details thereof ; and

(c) the time by which it is likely to be implemented?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): Yes, Madam.

(b) & (c): The Government of India is considering to amend the relevant

rules to incorporate a provision that an IPS officer should complete specified number of Domain Expertise Training programme of duration of at least one week before their promotion to DIG, IG and ADG. The matter is under examination in consultation with stake holders and modalities are under finalization.

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